

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH  
(BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 17<sup>th</sup> December, 2015**

**TIME: 10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. D.K.AGARWAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 126/2015(THC)(CZ) (W.P.No.1411/11)	Naresh Yadav Vs. State of Rajasthan & Ors.		
2.	Original Application No. 127/2015(THC)(CZ) (W.P.No.6474/10)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.	Mr. Akhil Simlote, Adv.	
<b>FOR HEARING</b>				
3.	Original Application No. 04/2015(CZ) (M.A.No.714/15)	Kishore Samrite (Pond Encroachment, Balaghat) Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ravikant Patidar, Adv. Mr. OmShankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Rohit Sharma, Adv.	
4.	Original Application No. 16/2015 (CZ) (M.A.No.295/15) (M.A.No.475/15)	Prem Dhingra Vs. M/s advance medical Science & ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv.	
5.	Original Application No. 139/2015(CZ)	Dr. B.M.Loya Vs. Sumitra Jagdishalaya & Anr.	Mr. Rohit Sharma, Adv.	
6.	Original Application No. 21/2013(CZ) (M.A.No.132/15) (M.A.No.333/15) (M.A.No.366/15) (M.A.No.430/15) (M.A.No.739/15)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors.	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh	

			Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
7.	Appeal No. 50/2015(CZ) <b>(M.A.No.681/15)</b> <b>(M.A.No.682/15)</b> <b>(M.A.No.683/15)</b>	Manoj Patil Vs. Collector, Burhanpur & 11 Ors.	Mr. Manoj Kumar Agarwal, Adv. Smt. Anita Manoj Agarwal, Adv.	
8.	Appeal No. 08/2015(CZ)	Steel Authority of India Vs. Appeal Committee & Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Purushaindra Kaurav. Adv. Ms. Parul Bhadoria, Adv.	
9.	Original Application No. 106/2015(CZ) <b>(M.A.No.820/15)</b>	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv.	
10.	Original Application No. 48/2014(CZ)	Pradeep Kumar Pandey & 5 Ors. Vs. Mandakini Housing Society Through Its President & 4 Ors.	Mr. Pradeep Kumar Pandey Mr. Sachin K. Verma, Adv. for R-5 Mr. Ayush Dev Bajpia, Adv. for R-2	
<b>FOR COMPLIANCE</b>				
11.	Original Application No. 135/2014 (CZ) <b>(M.A.No.312/15)</b> <b>(M.A.No.314/15)</b> <b>(M.A.No.339/15)</b> <b>(M.A.No.441/15)</b> <b>(M.A.No.539/15)</b>	Dr. Subhash C. Pandey & 2 Ors. <i>(Kaliasot River)</i> Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Shivendu joshi Adv. Mr. Vijay Choudhary Adv. Mr. Shantanoo Saxena, Adv. Mr. Yogesh Shukla, Adv.	

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